

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

CP-222/2001 in

OA-1599/2000

New Delhi this the 8th day of October, 2001.

Sh. Gulab Singh Mehra,  
Prosecutor,  
Prosecution Branch,  
Tis Hazari,  
Delhi.

.... Petitioner

(through Dr. S.P. Sharma, Advocate)

versus

1. Sh. Kamal Pandey,  
Secretary,  
Ministry of Home Affairs,  
New Delhi.

2. Sh. P.S. Bhatnagar,  
Chief Secretary,  
NCT Delhi, Players  
Building, ITO.,  
New Delhi.

.... Respondents

(through Sh. Vijay Pandita, Advocate)

ORDER (ORAL)  
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Sh. Sharma states that petitioner's  
grievances have been redressed. Accordingly,  
CP-222/2001 is dropped. Notices discharged..

A. Vedavalli

(Dr. A. Vedavalli)  
M(J)

  
(S.R. Adige)  
VC(A)

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